

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 185 OF 2019&**  
**IA NOS.993& 1156OF 2019**

**Dated :19<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson**  
**Hon'ble Mr.Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Shri Rama Shankar Awasthi**  
**Vs.**

**... Appellant(s)**

**Uttar Pradesh Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr.Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr.SumitPanwar for R-1

Mr.SajjanPoovayya, Sr. Adv.  
Ms.DivyaChaturvedi  
Mr.Saransh Shaw  
Mr.Pratibhanu  
Ms.SrishtiRai for R-2

Mr. Sanjay Sen, Sr. Adv.  
Ms.MandakiniGhosh  
Ms.RitikaSinghalfor R-3

**ORDER**

Pleadings are complete. List of dates and convenience compilation filed by Respondent No. 2 & 3 are taken on record.

List the matter for further hearing on **24.10.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)**  
**Technical Member**

**(Justice ManjulaChellur)**  
**Chairperson**